

ORAL

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
BENCH, ALLAHABAD

(This the 12th **Day of July**, 2019)

Hon'ble Mr. Justice Bharat Bhushan, Member (Judicial)

Original Application No.330/1256/2017

Virendra Prasad Verma

..... **Applicant**

By Advocate: None

Versus

1. Union of India & Ors.

..... **Respondents**

**By Advocate: Shri S.K. Ray proxy counsel to Shri Santosh Kumar
Rai**

O R D E R

List revised. None present for applicant. Shri S.K. Ray proxy counsel to Shri Santosh Kumar Rai, Advocate is present for respondents.

2. Record reveals that applicant was not present even on couple of earlier occasions. It appears that applicant has lost interest to pursue the matter. Accordingly, Original Application is dismissed in default of the applicant and for non prosecution.

(Justice Bharat Bhushan)
Member (J)

Sushil